

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 301/2013

Date: 9.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (1) 400kV 125 MVAR Bus Reactor at 765kV Indore S/S along with associated bays; (2) 400kV 125MVAR Bus Reactor-I and Bus Reactor-II at 765kV Gwalior S/S along with associated bays; (3) 765 kV D/C Jabalpur Pooling Station-Bina Ckt-I with 240 MVAR Switchable Line Reactors and associated bays; and (4) 765 kV D/C Jabalpur Pooling Station - Bina Ckt-II with 240 MVAR Switchable Line Reactors and associated bays under "Transmission System for Phase-I Generation Projects in Orissa Part-C" in Western Region for 2009-14.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 24.12.2013:-

- 1) Justification and documentary evidence regarding increase of 13.41% in estimated completion cost as against apportioned approved cost.
- 2) Justification along with documentary evidence for variation in the cost of following items as per Form 5Bs of the petition:-

Tower steel, Erection, Stringing & Civil works including foundation, Land, Switchgear (CT,PT, Circuit Breaker, Isolator etc), Compensating Equipment (Reactor, SVCs etc), Control, Relays & Protection Panel, Outdoor Lighting, Auxiliary system and Structure for switchyard

- 3) Data for Capital cost benchmarking in accordance with Commission's Order dated 27.4.2010 and 16.6.2010;
- 4) Actual DOCO as well as revised Forms-1 and 2 of the petition
- 5) Break-up of additional capital expenditure claimed.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)